

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 192 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017**

**NAME OF THE COMPANY:** Dimple Mahna Vs. M/s Bodysterone Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 241/242

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : None

For the Respondent (s) : None

**ORDER**

Notice to the respondent returnable on 13<sup>th</sup> October, 2017. Dasti

→ Sd →

(S. K. Mohapatra)  
Member (T)

→ Sd →

(Ina Malhotra)  
Member (J)